

Report (1984-85) of the National School of Drama, New Delhi and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National School of Drama, New Delhi for the year 1984-85.

(ii) Annual Accounts of the National School of Drama, New Delhi, for the year 1984-85, together with the Audit Report on the Accounts.

(iii) Review by Government on the working of the School.

[Placed in library. See No. 2851/86 for (i) to (iii)]

Khuda Baksh Oriental Public Library (Maintenance) Amendment Regulations, 1985

SHRIMATI KRISHNA SAHI: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Khuda Baksh Oriental Public Library Board, Patna, Notification No. II/KBL-3, dated the 4th May, 1985, publishing the Khuda Baksh Oriental Public Library (Maintenance) Amendment Regulations, 1985, under sub-section (4) of section 28 of the Khuda Baksh Oriental Public Library Act, 1969 [Placed in Library. See No. 285/46]

I. Mormugao Port Employees' (Grant of Advances for Building of Houses) (First Amendment) Regulations, 1986

II. Tuticorin Port Trust Employees (Welfare Fund) Regulations 1986

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE

TRANSPORT (SHRI RAJESH PILOT): Sir, I beg to lay on the Table, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963, a copy each (in English and Hindi) of the following Notifications of the Ministry of Transport (Department of Surface Transport):

(i) GSR No. 828(E), dated the 3rd June, 1986, approving the Mormugao Port Employees' (Grant of Advances for Building of Houses) (First Amendment) Regulations, 1986.

(ii) GSR No. 906(E), dated the 25th June, 1986, approving the Tuticorin Port Trust Employees (Welfare Fund) Regulations, 1986. [Placed in Library. See No. 2855/86 for (i) and (ii)].

I. Report (1984-85) of the Central Council for Research in Yoga and Naturopathy New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Audited Accounts of the Central Council for Research in Yoga and Naturopathy New Delhi, for the year 1984-85.

(ii) Review by Government on the working of the Council.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. 2783/84 for (i) to (ii)].

PRESENTATION OF THE REPORT OF THE COMMITTEE ON PETITIONS

SHRI P. N. SUKUL (Uttar Pradesh): Sir, I beg to present the Ninetieth